

HIGH COURT OF SIKKIM
GANGTOK

No. 51/HCS

Dated: 08.10.2021

NOTIFICATION

In supersession to Notification No. 15/HCS dated 21.06.2018, Hon'ble the Acting Chief Justice is pleased to re-constitute the Internal Complaints Committee in terms of the High Court of Sikkim (Prevention, Prohibition & Redressal) Regulation, 2013 as under:

- | | |
|--|---------------------|
| 1. Hon'ble Mrs. Justice Meenakshi Madan Rai,
Hon'ble the Acting Chief Justice, High Court of Sikkim. | -Chairperson |
| 2. Mr. A.K Upadhayay,
Senior Advocate, Gangtok | -Member |
| 3. Mrs. Kesang Diki Bhutia,
Advocate, Gangtok | -Member |
| 4. Mrs. Gita Bista,
Advocate, Gangtok | - Member |
| 5. Mrs. Binita Pradhan,
Deputy Registrar-cum-PS to
Hon'ble Justice Bhaskar Raj Pradhan,
Judge, High Court of Sikkim | - Member |
| 6. Mrs. Yousa Lachenpa,
Member Secretary,
Sikkim State Commission for Women, Government of Sikkim. | -Member |

By Order,


08.10.2021

(K.W. Bhutia)

REGISTRAR GENERAL